

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 104

New IA (Com.A)- 22/2023

In

CP-08/ND/2022

IN THE MATTER OF:

M/s. Hotel Queen Road Pvt Ltd

.....APPLICANT/PETITIONER

SECTION

U/s 55(3)

Order delivered on 16.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Dr. Ravinder Kumar Anand, Advocate.

For the Respondent :

ORDER

New IA (Com.A)- 22/2023:-

This application has been filed seeking recall of the order dated 09.11.2022, which was passed by a Bench comprising of Mr. Bachu Venkat Balaram Das, Hon'ble Member (Judicial) and Mr. Binod Kumar Sinha, Hon'ble Member (Technical). The Registry is directed to list the matter before the same Bench.

-SD-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

-SD-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**